## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3459 ANSWERED ON:11.08.2015 Fire Stations P. Shri Nagarajan

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to set up one fire station within 3 km radius in the cities in the country;
- (b) if so, the details thereof and the fund allocated by the Government in this regard;
- (c) whether the Government has issued any directive to all the States in this regard; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJU)

(a) to (d): No Madam. Fire Services have been included as a municipal function in the XIIth Schedule of the Constitution of India in terms of the article 243 (W) and as such, it is the primary responsibility of the State Governments to set up fire stations in their jurisdiction.

Government of India provided funds under the Scheme of Strengthening of Fire and Emergency Services in the country amounting to Rs. 200 Crore during the period 2009-13 and Rs. 34 crore during 20104-15 & 2015-16 under the scheme of Modernization of Fire and Emergency Services. The 13th Finance Commission also earmarked Rs. 472 Crore to seven States i.e. Andhra Pradesh, Haryana, Mizoram, Orissa, Tripura, Uttar Pradesh and West Bengal on State Governments demands for strengthening of Fire and Emergency Services including construction of Fire Station buildings besides procurement of equipment and appliances.